

### Statement

#### List of Export Promotion Councils:--

1. Export Promotion Council, for Basic Chemicals, Pharmaceutical & Soaps, Jhansi Castle (4th Floor), 7, Cooperage Road, Bombay.

2. Cashew Export Promotion Council, World Trade Centre, M. G. Road, Ernakulam South, Cochin-16.

3. Chemicals & Allied Products Export Promotion Council, 14/1-B, Ezra Street, World Trade Centre, 2nd Floor, Calcutta-700001.

4. Cotton Textiles Export Promotion Council, No. 9, Mathew Road, Charni Road, Bombay.

5. Engineering Export Promotion Council, 14/1-B, Ezra Street, World Trade Centre, 3rd Floor, Calcutta-700001.

6. Export Promotion Council for Finished Leather & Leather Manufacturers, 15/46, Civil Lines, Kanpur.

7. Gem & Jewellery Export Promotion Council, B-15, Commerce Centre, 4th Floor, Bombay-400027.

8. Handloom Export Promotion Council, World Trade Centre, 123, Mount Road, Madras-1.

9. Leather Export Promotion Council, 3/38, Veepery High Road, Madras-8.

10. Plastics & Linoleums Export Promotion Council, Plot No. 212, Block-II, 612 & 615, Tulsioni Chamber, Backbary Reclamation, Nariman Point Bombay-400021.

11. Processed Foods Export Promotion Council, 105, New Delhi House, 27, Barakhamba Road, New Delhi.

12. Shellac Export Promotion Council, 14/1-B, Ezra Street, World Trade Centre, Third Floor, Calcutta-700001.

13. Silk & Rayon Textiles Export Promotion Council, Resham Bhavan, 78, Vear Nariman Road, Bombay.

14. Spices Export Promotion Council, World Trade Centre, M. G. Road, Ernakulam South, Cochin-16.

15. Sports Goods Export Promotion Council, 1-E/6, Jhandewalan Extension, New Delhi-110055.

16. Wool & Woollens Export Promotion Council, 612/714, Ashoka Estate, 24, Barakhamba Road, New Delhi-110001.

17. Apparels Export Promotion Council, 58, Sahyog Building, Nehru Place, New Delhi.

### Overdrafts by States

1105. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether West Bengal Chief Minister has asked the Centre to review its decision on overdraft to the States during the course of the current year;

(b) if so, whether he has discussed this matter with any State Government to evolve satisfactory approach towards this problem;

(c) whether the Centre's decisions on converting the overdrafts into medium-term loans, the complete stoppage of overdrafts since July 1, 1982, the repayment of the overdrafts incurred in the first quarters of the financial year within the year itself, were all taken in a year when West Bengal was in the grip of severe drought; and

(d) if so, whether he proposes to reconsider the above decisions and if not, the reasons?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) The State Chief Minister and Minister-Incharge, Finance, West Bengal has, while presenting the Budget for

1982-83, mentioned that he thought that it would become necessary for the Government of India to review their decision during the course of the year.

(b) The Union Finance Minister wrote to all the Chief Ministers explaining the Government of India's decision regarding the Overdraft Regulation Scheme. Replies have been received from most of the State Governments and none of them has opposed the arrangements now proposed.

(c) The repayment by the States of the short-term assistance given to them to clear the deficits generated in the first quarter of the current financial year should pose no problem because the 1982-83 Plans of the States have been fully funded. In the case of West Bengal a Plan outlay of Rs. 490 crores made up of State's own resources of Rs. 200 crores and Central assistance of Rs. 290 crores has been agreed to after the introduction of the new package of measures for the regulation of overdraft scheme and this agreement has been fully reflected in the Budget presented to the State Legislature by the Chief Minister recently. The Budget for 1982-83 of West Bengal shows only a very marginal deficit of Rs. 1.04 crores on current year's transactions. Hence repayment of the deficit generated in the first quarter should not present any difficulties. As regards drought in West Bengal there is a separate Scheme for assisting States affected by natural calamities. The drought in West Bengal was assessed by a Central team and a ceiling of expenditure of Rs. 24.77 crores on drought relief measures has been intimated to the State Government.

(d) There is no proposal to reconsider the decisions in view of the fact that the scheme has been operating satisfactorily.

12 hrs.

SHRI KRISHNA CHANDRA HALDER (Durgapur): You know that the term of the Tripura Assembly will be over at the end of this year and the Government of Tripura has demanded that election should be held before 19th December, 1982.

MR. SPEAKER: What has it got to do with us? It is with the Election Commission.

SHRI KRISHNA CHANDRA HALDER: Sir, if the Government wants to declare President's Rule in Tripura, it will be an assault on democracy. Therefore, the Government of Tripura has demanded that election should be held by 19th December. Sir, I want that the Government should immediately declare elections in Tripura.

SHRIMATI GEETA MUKHERJEE: (Panskura): There is no supply of rice in Calcutta. (Interruptions) There is no rice in the ration shops of Calcutta.

अध्यक्ष महोदय : आप दूसरे तरीके से दे दीजिये । 377 में दे दीजिये ।

SHRIMATI GEETA MUKHERJEE: They are not sending foodgrains there, as they should.

श्री रामावतार शास्त्री (पटना) :  
अध्यक्ष महोदय, बुनकरों के बारे में . . . ।

MR. SPEAKER: No. It is a State subject. I will not. No question. I cannot.

आपके कारण मैंने स्टेट सब्जेक्ट लिया था, जो वापिस लेना पड़ा । फिर आप मजबूर कर रहे हैं ।

(व्यवधान)

श्री मनीराम बागड़ी (हिसार) :  
अध्यक्ष महोदय, . . . (व्यवधान)